SL.No.26

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II

PHYSICAL HEARING

CORAM: JUSTICE TELAPROLU RAJANI – HON'BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, HYDERABAD BENCH, HELD ON 21.03.2023 AT 02:30 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	**Company Petition IB/146/2022**
NAME OF THE COMPANY	**Vasishta Constructions Pvt Ltd**
NAME OF THE PETITIONER(S)	**SCM India Pvt Ltd**
NAME OF THE RESPONDENT(S)	**Vasishta Constructions Pvt Ltd**
UNDER SECTION	**9 of IBC**

ORDER

The Counsel for the Petitioner submits that the settlement talks are still going on. Post on 01.05.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)

Apoorva